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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 28/56,58,59/NCLT/AHM/2017**



Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018**

Name of the Company: Suman Kumar Sinha  
V/s.  
Baroda Crystal Glass Works Ltd. & Ors.

Section of the Companies Act: Sections 56,58,59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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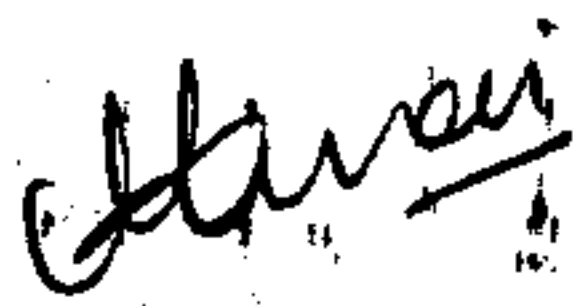
1.	HARMISH K. SHAH	Advocate	Respondent	
2.	Jaimin R. Dave for Mr. Godiyawala	Adv.	Pet	

**ORDER**

Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mr. Pavan Godiyawala present for Appellant. Learned Advocate Mr. Harmish Shah present for Respondents.

At request of Appellant Counsel.

List the matter on 13.03.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 8th day of February, 2018.